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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	CP/499/ (IB)/2017	
NAME OF THE PETITIONER(S)	:	FOSECO INDIA LTD	
NAME OF THE RESPONDENT(S)	:	EVERON CASTINGS PVT LTD	
UNDER SECTION	:	9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel for both of the parties present. Counsel for the Respondent submitted that they are ready to settle the amount claimed by the Petitioner for which a Joint Memo of ^{Settlement} ~~Compromise~~ is proposed to be filed. Put up on 18.07.2017 at 10.30 A.M.

S. Vijayaraghavan .
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)